

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4348  
ANSWERED ON:19.05.2006  
CONSTRUCTION OF HOUSES UNDER INDIRA AWAS YOJANA  
Reddy Shri Mekapati Rajamohan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the extent to which the shortage of housing units in the rural areas of the country has been solved as on March 31, 2006 under Indira Awas Yojana and the number of houses likely to be constructed thereunder during 2006-07, State- wise;
- (b) the competent authority empowered to identify and select the beneficiaries;
- (c) whether allotment of dwelling units are made strictly in the name of female member of the beneficiary household;
- (d) if so, the details thereof and if not, the reasons therefore; and
- (e) the steps taken to adhere to the norms strictly?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) Under Indira Awaas Yojana (IAY), about 144.73 lakh houses have been constructed/upgraded in rural areas since its inception in 1985-96 and up to March 31st, 2006 and 15.33 lakh houses are likely to be constructed during 2006-07. A Statement showing State-wise target for the year 2006-07 is annexed.

(b) As per IAY Guidelines, the respective Gram Sabha selects the beneficiaries from the list of eligible BPL households. Selection by the Gram Sabha is final. No approval is required from any higher body.

(c) to (e) As per IAY guidelines the dwelling units should be in the name of female member of the beneficiary household. Alternatively, it can be allotted in the name of both husband and wife. However, if there is no eligible female member in the family available/alive, house can also be allotted to the male member of a deserving BPL family. In 2004-05, 81.42% of the IAY houses were allotted in the names of either female beneficiary or jointly with their spouses. As per reports received from States so far, in 2005-06, 77.18 % of the houses have been allotted either in the name of the female member or jointly with their spouses. State Governments have been given strict instructions to follow the guidelines in this regard.

**Annexure**

Annexure - as referred to in reply to part (a) of the Lok Sabha Unstarred Question No.4348 due for reply on 19.05.2006

Statement showing state-wise number of houses targetted for construction under the Indira Awaas Yojana during the year 2006

Sl. No.	Unit in Nos Name of the States / UT s of Houses Targetted	Number
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1 2 3

1	ANDHRA PRADESH	138342
2	ARUNACHAL PRADESH	4939
3	ASSAM	109214
4	BIHAR	408350
5	CHHATTISGARH	21393
6	GOA	852
7	GUJARAT	67846
8	HARYANA	9526
9	HIMACHAL PRADESH	3054
10	JAMMU AND KASHMIR	9487
11	JHARKHAND	36423
12	KARNATAKA	53299

13	KERALA	29639
14	MADHYA PRADESH	42548
15	MAHARASHTRA	83430
16	MANIPUR	4287
17	MEGHALAYA	7467
18	MIZORAM	1591
19	NAGALAND	4941
20	ORISSA	80228
21	PUNJAB	11780
22	RAJASTHAN	34094
23	SIKKIM	945
24	TAMIL NADU	55389
25	TRIPURA	9621
26	UTTAR PRADESH	183414
27	UTTARANCHAL	8359
28	WEST BENGAL	110667
29	ANDAMAN & NICOBAR ISLANDS	1316
30	DADAR & NAGAR HAVELI	219
31	DAMAN AND DIU	98
32	LAKSHADWEEP	85
33	PONDICHERRY	655
	TOTAL	1533498